

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4981
ANSWERED ON:26.04.2010
RENT OF TELEPHONE INSTRUMENTS
Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) has discontinued to levy telephone instrument rental for the various categories of subscribers;
- (b) if so, whether various private telecom companies especially Tata Indicom and Reliance have also discontinued the said rental;
- (c) if so, the details thereof; and
- (d) the number of Landline telephone subscribers of the BSNL/MTNL and other private telephone companies in the country, State-wise and company-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Madam, BSNL and MTNL have not been charging separate telephone instrument rental from any category of subscribers. Fixed monthly charges (previously termed as rent) is a part of tariff package for rendering service to the subscribers.
- (b) & (c) Not applicable in view of (a) above.
- (d) The number of Landline telephone subscribers of the BSNL/MTNL and other private telephone companies in the country, License area-wise and company-wise is given in the Annexure.